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Title: Introduction of the Prevention of Influx of Foreign Nationals into the Country Bill, 2011.

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): I beg to move for leave to introduce a Bill to check unauthorized entry of foreign nationals into the country and for their deportation and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to check unauthorized entry of foreign nationals into the country and for their deportation and for matters connected therewith."

The motion was adopted.

SHRIMATI BIJOYA CHAKRAVARTY: I introduce the Bill.

MR. CHAIRMAN: Item No. 35, Shri Bhoopendra Singh – not present.

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